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*IN THE HIGH COURT OF DELHI AT NEW DELHI

CM No. 36639/2018 in

+ W.P.(C) 495/2010 ; CM No. 36650/2018 in W.P.(C) 2910/2010; CM No. 36638/2018 in W.P.(C) 2948/2013; CM No. 36640/2018 in W.P.(C) 5478/2013

R.K.CHOUDHARY (RAJ KUMAR CHOUDHARY)

..... Petitioner

versus

GOVT. OF N.C.T. OF DELHI AND ORS. Respondents

Through: Mr. Bhim Sain, Adv.; Ms. Avnish Ahlawat and

Ms. Palak Rohmetra, Adv.

Through: Mr. Vikas Mehta, Adv. for R-2/BRPL; Mr. Sumeet

Pushkarna, SC with Mr. Devanshu Lahiry, Adv.

for DVB-ETBF-2002 (Pension Trust)

CORAM:

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HON'BLE MR. JUSTICE I.S. MEHTA

ORDER 10.09.2018

At request of counsel for the parties, renotify on 13th September, 2018.

I.S. MEHTA, J

SEPTEMBER 10, 2018